

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref :- U.O No. SWD-LIT/6/2021-02 dated 08.11.2021

GOVERNMENT ORDER NO:- 5354-JK (LD) of 2021

DATED:- 18 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department (SWB) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

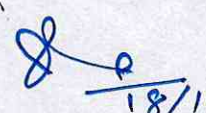
Secretary to Government

Dated:- 18 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government)

Annexure to the Government Order No. 5354-JK(LD) of 2021 dated 18.11.2021

S.No	Case No.	Title of case	OIC
01	WPC No.1914 of 2016	Tahir Parvez	Naheed Soz, Managing Director, Women Dev. Corporation
02	WP No. 1187 of 2018	Razia Majid	
03	WP No.1225 of 2018	Saguna Sharma	
04	WP No.1216 of 2020 WPC No.379/2020, in LPA No.38 of 2021 and IPA 42 of 2021 ti	Mubashir Ashraf	
05	OWP No.712 of 2017	Khalida Jan	
06	CS-OS/2021/0000048 Ref. No.18669 19.02.2021	Shagugta Ali	
07	CS-252/2021 Ref.No.1866904	Mohd Ashraf Sheikh	


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